

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **09.09.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

- No Mention will be permitted without prior consent of the other side.
- To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 478/2026 For Stay IA No. 1349/2026 For Exemption IA No. 1350/2026 For Condone Delay IA No. 1351/2026	Vidyasagar Parchuri Vs Dantu Indu Shekhar, Liquidator of Vibha Agrotech Ltd & Anr.	Mr. Paras Mithal	
2.	Comp App (AT) (CH) (Ins) No. 395/2026 For Direction IA No. 1129/2026 For Additional Docs. IA No. 1130/2026	Sampath Vinayak Steels Pvt Ltd Vs Naga Bhushan Bhagawati	Ms. Priyanka Varma	Mr. P Ramesh Babu

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 08/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors	Mr. Manuel Anand	Gupta & Ravi – R1- R3

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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